

DIVISION BENCH

ITEM NO.133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.03/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRAYSH KUMAR MEHER & ANR. V/S ROC, KANPUR.
UNDER SECTION	252 (1) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kr. Kushwaha Proxy for
Sh. Gaurav Dwivedi, Adv. : *For the Appellant*

Sh. Pradeep Singh Sisodia, CGSC : *For the RoC*

Sh. Ankur Srivastava Proxy for
Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Dept.*

ORDER

- 1.** Ld. Proxy Counsel, Sh. Vipin Kumar Kushwaha representing on behalf of main arguing Counsel, Sh. Gaurav Dwivedi for Appellant, states that the reports on behalf of the ROC as well as the Income Tax Department are still awaited.
- 2.** Let the same be filed within a period of two weeks positively with advance copy to be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 8th August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*